

Sanctioned quantity of cotton for export

†1692. SHRI RAM JETHMALANI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has decided to export a limited quantity of cotton in the year 2010, 2011 keeping in view the demand of consumption in the textile sector in country;

(b) if so, the sanctioned quantity of cotton for export;

(c) whether the responsibility of this export has been given to certain institutions and individuals; and

(d) if so, the details of institutions and individuals and the quantity of cotton assigned to each for the export?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. For cotton season 2010-11 the exportable surplus has been identified as 55 lakh bales. There would be no registration after the exportable surplus is registered.

(c) No, Sir.

(d) Question does not arise in view of 'c' above.

National fibre policy

1693. SHRI SANJAY RAUT:
SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is contemplating to announce the National Fibre Policy;

(b) if so, what has prompted Government to propose a National Fibre Policy; and

(c) by when this policy will be out?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Yes, Sir. The Government has approved the draft report of National Fibre Policy and it has been placed in the public domain.

The National Fibre Policy has been designed with a decadal perspective of 2010-20, to place India firmly on the World Fibre map by strengthening the existing

†Original notice of the question was received in Hindi.